

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil)...../2012

CC 12713/2012

(From the judgment and order dated 13/01/2012 in WT No.423/2004 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHRI BHAWANI PAPER MILLS LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH I.A. 1 (C/DELAY IN FILING SLP)

Date: 03/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s)

Mr. Dhruv Agarwal, Sr. Adv.
Mr. Shwetank Sailakwal, Adv.
Mr. Manoj Saxena, Adv.
for Mr. Vipin Kumar Jai, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

In the meantime, further proceedings pursuant to notices
dated 10th March, 2004 and 17th March, 2004 pertaining to the
Assessment Years 1997-1998, 1998-1999, 1999-2000 and 2000-2001
(Annexure P-6 (colly) shall remain stayed.

|(VINOD LAKHINA)
|Court Master

| |(KUSUM GULATI)
| |Court Master

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